

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 29-11-2021 TO 03-12-2021**

<u>S. NO</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	ST/50464/2017	51945/2021	26/11/2021	3/12/2021
2	ST/50484/2017	51946/2021	26/11/2021	3/12/2021
3	ST/50671/2017	51947/2021	26/11/2021	3/12/2021
4	ST/50323/2016	51948/2021	26/11/2021	3/12/2021
5	ST/50005/2017	51949/2021	26/11/2021	3/12/2021
6	ST/50334/2017	51950/2021	26/11/2021	3/12/2021
7	ST/50404/2017	51951/2021	26/11/2021	3/12/2021
8	ST/50807/2017	51952/2021	26/11/2021	3/12/2021
9	ST/50875/2017	51953/2021	26/11/2021	3/12/2021
10	ST/50981/2017	51954/2021	26/11/2021	3/12/2021
11	ST/51009/2017	51955/2021	26/11/2021	3/12/2021
12	ST/51384/2017	51956/2021	26/11/2021	3/12/2021
13	ST/51452/2017	51957/2021	26/11/2021	3/12/2021
14	ST/51807/2017	51958/2021	26/11/2021	3/12/2021
15	ST/51834/2017	51959/2021	26/11/2021	3/12/2021
16	ST/51945/2017	51960/2021	26/11/2021	3/12/2021
				3/12/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.  
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

*Signature*  
6/12/21

*Signature*  
DEPUTY REGISTRAR